IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH CUTTACK

Original Application No. 250 of 1994

Date of Decision: 29.4.1994

Pyari Mohan Panda

Applicant(s)

Versus

Union of India & Others

Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? MD

2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ?

ME MBER (ADMINISTRATIVE)

29 APR 94

VICE-CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH CUTTACK

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Versus

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Respondents

For the applicant

M/s.Deepak Mishra R.N.Naik, A.Deo B.S.Tripathy, P. Panda, Advocates

For the respondents

Mr. Ashok Mishra, Sr. Standing Counsel

(Central)

CORAM:

THE HONOURABLE MR.K.P. ACHARYA, VICE - CHAIRMAN AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

- MR.K.P.ACHARYA, VICE-CHAIRMAN: This icase has come up for admission today. We did not like to keep this matter unnecessarily pending because the facts are practically undisputed. Hence with the consent given by the counsel for both sides we have heard this case on merit.
 - Petitioner, Shri Pyari Mohan Panda was working as E.D.B.P.M. of Kurua Post Office in place of one Shri Harihar Behera, against whom a disciplinary proceeding had been initiated. The said disciplinary proceeding ended in favour of Shri Harihar Behera and consequently the petitioner had to vacate the post in question. Prayer of the petitioner is for enlisting him in the waiting list as a retrenched employee and to give him an appointment in anyother suitable post in future when vacancy occurs.
 - After hearing Mr. B.S. Tripathy, learned counsel for the petitioner and Mr. Ashok Mishra, learned Sr. Standing Counsel, it is directed that the name of the petitioner be kept in the waiting list of the retrenched candidates KR

and in future whenever any vacancy arises, his case may be considered for appointment. Thus the application is accordingly disposed of. No costs.

MEMBER (ADMINISTRATIVE)

VICE-CHAIRMAN

Central Administrative Tribunal Cuttack Bench Cuttack dated the 29.4.1994/ B.K.Sahoo